

agreeing to provide three million dollars assistance; and

(b) if so, the details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) : No, Sir.

(b) Does not arise.

Manufacturing of Drugs by unauthorised Companies

*55 SHRI NAVIN RAVANI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a large number of unauthorised companies are engaged in manufacturing drugs;

(b) if so, the number of such companies which came to the notice of Government during the years 1983 and 1984 and the action taken against them; and

(c) the steps being taken by Government to check such unauthorised manufacture in the country ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c). Presumably, the questioner is referring to unauthorised manufacture of drugs which are not of good quality. Under the Drugs and Cosmetics Act and Rules, a licence is required for the manufacture and sales of drugs in the country whether or not the manufacture is in the organised sector or in the small scale sector. The Drugs & Cosmetics Act and the Rules framed thereunder are administered by the Ministry of Health and the state Governments. Whenever cases of unauthorised manufacture come to their notice, necessary action under the provisions of the Drugs and Cosmetics Act and Rules is taken.

Tenth International Film Festival

*56. SHRI SAIFUDDIN CHOWDHARY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether some Film Directors of the Eastern Region left the Tenth International Film Festival of India at Delhi complaining humiliating behaviour from the Festival authorities;

(b) if so, the details thereof;

(c) whether this Film Festival has suffered from serious mismanagement and Government have already asked for an enquiry into the same; and

(d) if so, the reasons of such mismanagement in detail ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) No, Sir.

(b) Does not arise.

(c) and (d). Government are examining the various adverse comments regarding the alleged mismanagement of the festival. No enquiry has, however been ordered by the Government.

Drilling Operations for Location of Gas/Petroleum in Himachal Pradesh

101. PROF. NARAIN CHAND PARASHAR : Will the Minister of PETROLEUM be pleased to state:

(a) whether Oil & Natural Gas Commission proposes to undertake any drilling operations for locations of Gas/petroleum at Jawalamukhi and other places in Himachal Pradesh; and

(b) if so, the details thereof ?